

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 59 of 2013 &
IA No. 90 of 2013**

&

**Appeal No. 116 of 2013 &
IA No. 185 of 2013**

Dated : 19th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution
Company Ltd.**

..... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

**Counsel for the Appellant(s): Ms. Ramni Taneja
Mr. Umang Jain
Mr. Nirav Shah**

Counsel for the Respondent(s): Mr. Kumar Mihir for R.5

ORDER

At the request of the learned counsel for the Appellant, post the matter for further hearing on **16.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr